

certain villages falling in the transferred territories.

This is essentially a matter to be sorted out between the two State Governments bilaterally at the appropriate level. The Central Government would, however, be glad to extend such assistance as may be specifically required by them.

#### **Fertilizer Factory in Gorakhpur**

2704. SHRI MAHANT ABEDYA NATH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there was a proposal for setting up of a new fertilizer factory in Gorakhpur during 1990-91; and

(b) if so, the details thereof and when a final decision is likely to be taken in this regard?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) There is no proposal for setting up a new fertilizer factory in Gorakhpur during 1990-91.

(b) Does not arise.

#### **Drug Trafficking in Delhi**

2705. PROF. SHAILENDRANATH SHRIVASTAVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total value of illegal drugs seized in raids conducted by Delhi Police in 1989-90 item-wise;

(b) the officers and employees awarded for displaying special efficiency in this regard; and

(c) the total number of persons apprehended by Delhi Police in connection with illegal trafficking in drugs, the number of foreigners among them and their nationality?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) No precise value of the illicit drugs seized in raids can be either estimated or assessed as this is dependent upon various factor like places of origin and seizure, purity of the drugs seized, local demand and supply position, etc.

(b) No officer/employee has been awarded.

(c) In all 1706 persons were arrested of whom 25 are foreigners. Their nationality is given below:—

	1989	1989 (upto 15.3.90)
West Germany	3	—
Nigeria	4	1
Britain	2	—
Australia	2	1
France	2	—
Nepal	5	1

	1989	1989 (upto 15.3.90)
Canada	1	—
Tanzania	2	—
Iran	1	—
Total	22	3

[English]

**Conversion of Delhi Cantonment Telephone Exchange into Electronic Exchange**

2706 SHRI KALKA DAS Will the Minister of COMMUNICATIONS be pleased to state

(a) whether Government are aware that the Delhi Cantonment Telephone Exchange has become outdated

(b) if so, the special facilities and concessions proposed to be given to the subscribers till the exchange in question is overhauled and renovated to the entire satisfactions of the subscribers and

(c) by when Delhi Cantonment Exchange is likely to be replaced by the electronic / microwave operated exchange with full efficiency and sufficient lines to cope with the demands in this area?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K P UNNIKRI SHNAN) (a) Yes Sir

(b) The equipment is given fairly satisfactory service. Question of granting any concession does not arise

(c) A Digital Remote Line exchange of

4000 lines capacity is expected to be commissioned in a month's time

**Employment Guarantee Scheme**

2707 SHRI ISHWAR CHAUDHARY Will the Minister of AGRICULTURE be pleased to state

(a) whether there is any proposal to introduce a Central Sponsored Scheme in various States on the lines of Employment guarantee Scheme in Maharashtra, and

(b) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL) (a) and (b) The Finance Minister, in budget speech for the year 1990-91 has announced that it is proposed to make a beginning on an Employment Guarantee Scheme for the drought prone areas and areas with acute problem of rural unemployment in selected areas of the country. The details of the scheme are being worked out

**Joint Patrolling on Indo-Pak Border—**

2708 SHRI RAMDAS SINGH Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the Border Security Force and Pakistani rangers have taken up joint patrolling on the Indo-Pak border along